

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

I.A. NO.1516/2020

IN

COMPANY APPEAL (AT)NO.253/2019

In the matter of:

Sigmalon Equipment Pvt Ltd

Appellant

Vs

Vinod Kumar

Respondent

Mr. Saswat Patnaik, Mr. Rajshekhar Rao and Mr. Siddharth Raval, Advocates for Appellant.

Mr. Sunil Sharma, Advocate for Respondent.

ORDER

16.09.2020- Heard learned counsel for the Respondent. He states that he does not want to file any reply to the application.

Due to paucity of time the appeal is adjourned. Let the matter be fixed on **24th September, 2020 on the top of the list.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/nn